

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3931  
ANSWERED ON:18.02.2014  
FOODGRAINS UNDER OMSS  
Mahendrasinh Shri Chauhan

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has intervened in the market through the Open Market Sales Scheme (OMSS) to make available foodgrains and control prices;
- (b) if so, the details thereof and the impact of this scheme on the prices during the last two years and the current year;
- (c) whether the Government has received complaints with regard to the irregularities in release, offtake and distribution of foodgrains allocated to the States under the OMSS;
- (d) if so, the details thereof indicating the complaints received in this regard, State/ UT-wise; and
- (e) the corrective steps taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b) Yes Madam. Foodgrains under Open Market Sale Scheme (OMSS) have been released to check rise in their prices in the market and to offload the surplus stocks of foodgrains out of Central Pool. Foodgrains allocated under the scheme during the last three years and lifting thereof are as under-

(Fig in Lakh Tonnes)

	Wheat		Rice	
	Allocation	Lifting	Allocation	Lifting
2011-12	25	11.84	10	0.19
2012-13	100	68.67	5	0.99
2013-14 (as on 03.2.2014)	100	43.71	5	1.09

Foodgrains released under OMSS(D) have increased the supply of wheat and rice in the open market and moderated the prices and inflation of these commodities in the open market.

(c) & (d) No Madam. No such complaints with regard to the irregularities in release, lifting and distribution of foodgrains allocated to the States for distribution to retail consumers under OMSS (D) during 2011-12, 2012-13 and 2013-14 have been received. However, some complaints regarding sale of wheat to bulk consumers/traders through tenders and sale of wheat to small (private) traders under the OMSS (D) undertaken by Food Corporation of India(FCI) have been received. The details of the complaints are at Annexure- A

(e) Immediate action is taken by FCI in case of any complaints of irregularities. Field units of FCI are regularly being advised to strictly follow the laid down guidelines.